

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/16(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (DAYALU DEALERS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)
None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **24th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**